

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006279/2023	AJAY MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /123 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000131/2023
2	BLAPL/0006280/2023	SATRUGHANA SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JANKIA P.S. /157 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000462/2023
3	BLAPL/0006281/2023	AJU DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000018/2022
4	BLAPL/0006282/2023	SIBA DAS @ MANAS @ SANTOSH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000230/2023
5	BLAPL/0006283/2023	ANIL ORAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /294 /2022 C.J.M.,BARGARH(Bargarh) CT/0000016/2023
6	BLAPL/0006284/2023	ABINASH SWAIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 2ND A.D.J.,PURI(Puri) TR/0000016/2022
7	BLAPL/0006285/2023	RAMESH RAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /123 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000131/2023
8	BLAPL/0006286/2023	ANIL NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000339/2023
9	BLAPL/0006287/2023	LALITA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /51 /2015 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal) CT/0000092/2023
10	BLAPL/0006288/2023	BINOD KUMAR SAHOO VS STATE OF ODISHA	ASISH CHANDRA RATH VS	MADHUPATNA /160 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000476/2023
11	BLAPL/0006289/2023	ASHOK BEHERA @ ASHOK KUMAR BEHERA @ BABU VS STATE OF ODISHA	CHHAYA RATNA PANDA VS	CHANDIPUR /55 /2022 O.P.I.D,BALASORE(Baleshwar) ST/0000045/2023

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12	BLAPL/0006290/2023	TUKUNA BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY(2) VS	SHERAGADA /129 /2023 J.M.F.C.SERAGARA(Ganjam) GR/0000144/2023
13	BLAPL/0006291/2023	RAJESH MOHANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BETNOTI /30 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000011/2022
14	BLAPL/0006292/2023	SUMI @ SANU MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /55 /2022 O.P.I.D,BALASORE(Baleshwar) ST/0000045/2023
15	BLAPL/0006293/2023	GANGADHAR BINDHANI @ BULU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /55 /2022 O.P.I.D,BALASORE(Baleshwar) ST/0000045/2023
16	BLAPL/0006294/2023	BABULA KHORA VS STATE OF ODISHA	ARJEET MISHRA VS	JEYPORE MAHILA /46 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000421/2023
17	BLAPL/0006295/2023	MAHENDRA BINDHANI @ PINTU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /55 /2022 O.P.I.D,BALASORE(Baleshwar) ST/0000045/2023
18	BLAPL/0006296/2023	HARIHAR JANI VS STATE OF ODISHA	LAXMAN PRADHAN VS	BOUDH /189 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000101/2023
19	BLAPL/0006297/2023	LAXMAN @ DHAMULU SOREN VS STATE OF ODISHA	SAROJ BARIK VS	SAHADEV KHUNTA /116 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000247/2023
20	BLAPL/0006298/2023	MASIYA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /111 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000177/2023
21	BLAPL/0006299/2023	K.BIKRAM SUBUDHI VS STATE OF ODISHA	S.S.RAY-2 VS	/ /0 (//
22	BLAPL/0006300/2023	CHHOTU @ ASHIS MANTRY VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	BANKI /310 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000439/2022
23	BLAPL/0006301/2023	ABHINASH MOHAKUD	ASIT KUMAR OTTA	BARIPADA TOWN /991 /2022

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000106/2022
24	BLAPL/0006302/2023	MADAN GARDIA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	SUNDARGARH TOWN /91 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000392/2023
25	BLAPL/0006303/2023	ANKIT KUMAR JENA VS STATE OF ODISHA	DEBASNAN DAS VS	MADHUPATNA /160 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000476/2023
26	BLAPL/0006304/2023	MANTU @ PRAVAT DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	MARINE CHUDAMANI /147 /2022 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001055/2022
27	BLAPL/0006305/2023	BIGHNESWAR PARIMANIK VS STATE OF ODISHA	SMRUTIDHAR PATI VS	CYBER CRIME AND ECONOMIC OFFENCE /8 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000221/2023
28	BLAPL/0006306/2023	RONALDO @ RAJESH SINDRIA @ RAJESH SENDRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /51 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000241/2023
29	BLAPL/0006307/2023	SATRUGHAN BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /68 /2015 J.M.F.C.,SINAPALI(Nuapada) CT/0000220/2015
30	BLAPL/0006308/2023	RAMA HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /204 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000648/2023
31	BLAPL/0006309/2023	ASHUTOSH ACHARYA VS STATE OF ODISHA(EOW)	MILAN KANUNGO VS	EOW,BHUBANESWAR /14 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000205/2023
32	BLAPL/0006310/2023	SONU @ BIKRAM PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BAGHAMARI /87 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000058/2023
33	BLAPL/0006311/2023	SEBAK DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 (//
34	BLAPL/0006312/2023	RISHI@BISWAS KUMAR JENA@BISWAS JENA VS	BIJAYA KUMAR RAGADA VS	INFOVALLY UPD BHUBANESWAR /162 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)

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35	BLAPL/0006313/2023	STATE OF ODISHA SITU@LAXMAN SAHOO VS	AMLAN SHAKTI PAUL VS	TR/0000295/2023 JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
36	BLAPL/0006314/2023	STATE OF ODISHA SANJAY BEHERA VS	PRAVASH CHANDRA JENA VS	TR/0000230/2023 //0 (
37	BLAPL/0006315/2023	REPUBLIC OF INDIA (CBI) TRILOCHAN SAMAL VS	SIDHARTHA SANKAR RAY (2) VS	// ASKA /282 /2023 (
38	BLAPL/0006316/2023	STATE OF ODISHA RAJU SEIKH @ SEK @ SAJIBUR VS	BASANTA KUMAR DAS VS	// BARIPADA TOWN /983 /2021 (
39	BLAPL/0006317/2023	STATE OF ODISHA GANESH KUMBHAR VS	NIRANJAN PANDA VS	// MANAMUNDA /161 /2022 (
40	BLAPL/0006318/2023	STATE OF ODISHA BIRENDRA NAIK VS	DEEPAK KUMAR PANI VS	// //0 (
41	BLAPL/0006319/2023	STATE OF ODISHA KAMALESH SANANI @ SUNANI VS	UMA SHANKAR PATEL VS	// LEPHRIPADA /27 /2023 (
42	BLAPL/0006320/2023	STATE OF ODISHA DEBENDRA SAHU VS	SAKTI PRASAD DAS VS	// BHARATPUR PS /160 /2023 (
43	BLAPL/0006321/2023	STATE OF ODISHA PRITAM SINGH VS	PRASANTA KUMAR ROURAY VS	// //0 (
44	BLAPL/0006322/2023	STATE OF ODISHA GOPALA THAPA VS	PRASANTA KUMAR ROURAY VS	// ATTABIRA /21 /2023 (
45	BLAPL/0006323/2023	STATE OF ODISHA SURENDRA HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	// BOIPARIGUDA /152 /2020 (//

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46	BLAPL/0006324/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NANDANKANAN /10 /2023 () //
47	BLAPL/0006325/2023	RAHUL SAHOO VS STATE OF ODISHA	LAXMI NARAYAN SAHOO VS	/ /0 () //
48	BLAPL/0006326/2023	BHAGIRATHI SABAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GARBANDHA /88 /2021 () //
49	BLAPL/0006327/2023	BHUBANESWAR SABAR VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //
50	BLAPL/0006328/2023	PUSHPA NAG @ TIKA BAG VS STATE OF ODISHA	AMIT BISWAL VS	BHAWANIPATNA TOWN /50 /2023 () //
51	BLAPL/0006329/2023	M. KISHOR @ M. SRIKANTA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PHULBANI TOWN /89 /2023 () //
52	BLAPL/0006330/2023	PRAKASH NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /216 /2023 () //
53	BLAPL/0006331/2023	LAXMIPRIYA SENAPATI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TARBHA /115 /2021 () //
54	BLAPL/0006332/2023	SUKLAL MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	HEMGIR /226 /2021 () //
55	BLAPL/0006333/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JATNI P.S. /18 /2023 () //
56	BLAPL/0006334/2023	SAROJ DANDIA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RAIRAKHOL /118 /2023 () //
57	BLAPL/0006335/2023	GUNANIDHI SAHU @ VICKY	SARAT KUMAR JENA	PADAMPUR /73 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	CMAPL/0000417/2023	NABANITA SA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
59	CMAPL/0000418/2023	JYOTSNA LUGUN	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
60	CMAPL/0000419/2023	PURNA CHANDRA BEHERA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000420/2023	PRAHALLAD KUMAR DIXIT	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000421/2023	MAHENDRA MOHAPATRA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMP/0000625/2023	Y.ISSWARIAMMA	SWARUP KUMAR PATNAIK	//
		VS	VS	5TH ADDL SR.CIVIL JUDGE,CUTTACK(Cuttack)
		Y.LINGARAJ		CS/0000567/2018
64	CMP/0000626/2023	PURUSOTTAM MISHRA	NIRANJAN LENKA	//
		VS	VS	CIVIL JUDGE (SD),UDALA(Mayurbhanj)
		SARASWATI MISHRA		CS/0000110/2021
65	CMP/0000627/2023	SUBASH CHANDRA MUND	BIBEKANANDA BHUYAN	//
		VS	VS	A.D.J.,NAWARANGPUR(Nabarangapur)
		THE EXECUTIVE ENGINEER, NABARANGAPUR		CMA/0000001/2023
66	CMP/0000628/2023	GOBINDA MOHARANA	SWAPNIL ROY	//
		VS	VS	CIVIL JUDGE (JR.DIV.),PIPLI(Puri)
		BHASKAR SAHOO		CS/0000061/2018
67	CMP/0000629/2023	KUMARI KALAYANI GAJAPATI	SOUMENDRA PATTANAIAK	//
		VS	VS	CIVIL JUDGE (SD),PARALAKHEMUNDI(Gajapati)
		SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV		CS/0000022/2006
68	CMP/0000630/2023	SANJAY KUMAR BHUYAN	SAMIR KUMAR MISHRA	//
		VS	VS	CIVIL JUDGE (SD),BARIPADA(Mayurbhanj)

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69	CMP/0000631/2023	EXECUTIVE OFFICER, BARIPADA ALEKHA CHANDRA DALAI VS SARASWATI BAGESWAR	ABHILASH MISHRA VS	CS/0000344/2023 // CIVIL JUDGE (JD),PURI(Puri)
70	CONTC/0003760/2023	SUBRATA DAS VS G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ADV VS	CS/0000113/2013 // ()
71	CONTC/0003761/2023	ISWAR CHANDRA SAHOO VS DR.ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE DEPT.	ADV VS	// ()
72	CONTC/0003762/2023	ISWAR CHANDRA SAHOO VS DR.ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE DEPT.	ADV VS	// ()
73	CONTC/0003763/2023	NARAYAN CH.MOHAPATRA VS D.I.G.(P),C.R.P.F., ALLAHABAD	ADV. VS	// ()
74	CONTC/0003764/2023	KABITA PANIGRAHI VS BIJAY AMRUTA KULANGE, IAS	ADV. VS	// ()
75	CONTC/0003765/2023	RABINARAYAN SETHY VS JOSNA NAYAK, OAS	ADV. VS	// ()
76	CONTC/0003766/2023	ASHOK KUMAR SAHU VS S.ASWASTHY, COMMNR., CUM SECY., S AND ME., DEPT.	ADD VS	// ()
77	CONTC/0003767/2023	JAYANTA KUMAR MISHRA VS BISHNU CHARAN SUTAR, D.E.O, BALASORE	ADV VS	// ()
78	CONTC/0003768/2023	SANJAYA KUMAR BAL VS RAGHURAM IYER, I.A.S.	ADV VS	// ()
79	CONTC/0003769/2023	HRUSIKESH KANDI VS S ASWATHY, I.A.S.	ADV VS	// ()

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80	CONTC/0003770/2023	PRATAP PANDAB VS AMRIT RUTURAJA, COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
81	CONTC/0003771/2023	PRATAP PANDAB VS SAMIR BEHERA, B.D.O. RAJNAGAR BLOCK, KENDRAPARA	ADV. VS	// 0 //
82	CONTC/0003772/2023	PRASANTA GOCHHAYAT VS SUSHANTA KUMAR MISHRA, O.A.S.	PRITAM KUMAR MOHANTY VS	// 0 //
83	CONTC/0003773/2023	GANGADHAR SAHOO VS OM PRAKASH MOHANTY, I.I.C, BALIPATNA, KHORDHA	DARPANARAYAN PATTANAYAK VS	// 0 //
84	CONTC/0003774/2023	BIKASH MALLIK VS ASHOUTOSH MISHRA, A.C.P, CUTTACK	ADV VS	// 0 //
85	CONTC/0003775/2023	BIJAYLAXMI DAS VS BISHNUPADA SETHI, PRINCIPAL SECY. DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
86	CONTC/0003776/2023	SUPRAVA MOHANTY VS BISHNUPADA SETHI, PRINCIPAL SECY., DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
87	CONTC/0003777/2023	MANJUSHREE DWIBEDY VS BISHNUPADA SETHI, PRINCIPAL SECY., DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
88	CONTC/0003778/2023	CHANDRAMANI SAHOO VS BISHNUPADA SETHI, PRINCIPAL SECY., DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
89	CRLA/0000612/2023	KAILASH CHANDRA PANDA @ KAILASH PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /728 /2021 0 //
90	CRLA/0000613/2023	BIREN RANA @ BIRENDRA RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	TUSRA /117 /2017 0 //
91	CRLA/0000614/2023	RAJARAM BAGHA	RABI NARAYAN MOHANTY	BIRMAHARAJPUR /20 /2023

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		VS	VS	()
92	CRLA/0000615/2023	STATE OF ODISHA TRIBASI MAHANANDIA	SIDHARTHA SANKAR RAY (2)	// KINJIRKELA /64 /2018
		VS	VS	()
93	CRLA/0000616/2023	STATE OF ODISHA RABI HANS	AKSHAYA KUMAR SAHOO	// BANGOMUNDA /78 /2015
		VS	VS	()
94	CRLA/0000617/2023	STATE OF ODISHA RAJIB GOUDA	DAYANANDA MOHAPATRA	// ASKA /19 /2011
		VS	VS	()
95	CRLA/0000618/2023	STATE OF ODISHA SHAKTI PRASAD SAHANI	PRAKASH KUMAR MISHRA	// / /0
		VS	VS	()
96	CRLA/0000619/2023	UNION OF INDIA JITENDRA SAMANTA	JENAMANI JEEBAN JYOTI	// RANPUR /230 /2018
		VS	VS	()
97	CRLA/0000620/2023	STATE OF ODISHA DR. ALOK RANJAN PRADHAN	BIGYAN KUMAR SHARMA	// UDALA /283 /2022
		VS	VS	()
98	CRLMA/0000184/2023	STATE OF ODISHA SHYAM VASUDEV RAO	ADV.	// BALIAPAL /85 /2013
		VS	VS	()
99	CRLMA/0000185/2023	REPUBLIC OF INDIA (CBI) K.CHANDRASEKHAR @ KUPPUSWAMI CHANDRASEKHAR	ADV.	// BALIAPAL /85 /2013
		VS	VS	()
100	CRLMA/0000186/2023	REPUBLIC OF INDIA (CBI) DALABEHERA SANTOSH DORA @ D. SANTOSH DORA	ADV.	// DIGAPAHANDI /45 /2023
		VS	VS	()
101	CRLMC/0002535/2023	STATE OF ODISHA KALAKHANDI@ MD.SEKHAWAT	RAMANI KANTA PATTANAIAK	// SPL.TASK FORCE /11 /2022
		VS	VS	()
102	CRLMC/0002536/2023	STATE OF ODISHA KUNU@BIPLAB BRAHMA	ARIJEET MISHRA	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000046/2022
		VS	VS	()
				KEONJHAR TOWN /195 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)

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103	CRLMC/0002537/2023	STATE OF ODISHA KAMINI PRAVA SAMAL@TIKILI VS	SANGITA MOHANTY VS	GR/0000973/2022 SALIPUR /356 /2022 A.D.J. SALIPUR(Cuttack)
104	CRLMC/0002538/2023	STATE OF ODISHA PRASANTA KUMAR JAGADEV VS	MANAS KUMAR CHAND VS	ST/0000015/2023 BANAPUR P.S. /113 /2022 3RD ADJ BHUBANESWAR(Khordha)
105	CRLMC/0002539/2023	STATE OF ODISHA SUKANTI MOHANTY VS	BIRENDRA KUMAR NAYAK VS	ST/0000125/2022 PURIGHAT /38 /2016 S.D.J.M.,CUTTACK SADAR(Cuttack)
106	CRLMC/0002540/2023	STATE OF ODISHA SANGRAM KESHARI SAHU@SANGRAM KUMAR SAH VS	RAJEN MAHAPATRA VS	GR/0000496/2016 / /0 1ST ADDL.SESIONS JUDGE,BHUBANESWAR(Khordha)
107	CRLMC/0002541/2023	STATE OF ODISHA JAMUNA BARIK VS	PRATAP CHANDRA MISHRA VS	CRMC/0000046/2023 KOREI /128 /1999 ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur)
108	CRLMC/0002542/2023	STATE OF ODISHA ABHIMANYU BEHERA VS	SUJIT KUMAR PATTNAIK VS	CT/0000004/2015 ASKA /27 /2021 J.M.F.C.,ASKA(Ganjam)
109	CRLMC/0002543/2023	STATE OF ODISHA NIRU SIALA@NIRU BEHERA VS	ACHYUTANANDA PATTANAIAK VS	GR/0000061/2021 BEGUNIA P.S. /115 /2015 ()
110	CRLMC/0002544/2023	STATE OF ODISHA PRAVU SAHOO VS	SAMVIT MOHANTY VS	// NAUGAON /84 /2006 ()
111	CRLMC/0002545/2023	STATE OF ODISHA PATRIKA BIRA VS	BISWAJIT RANJAN TRIPATHY VS	// R.UDAYAGIRI /81 /2019 ()
112	CRLMC/0002546/2023	STATE OF ODISHA SANJIP@SANDEEP@SANJEEP KUMAR MOHANTY VS	ANSHUMAN RAY VS	// SORO /528 /2017 ()
113	CRLMC/0002547/2023	STATE OF ODISHA BUTU@TANMAYA KUMAR DAS VS	SMRUTI RANJAN ROUT VS	// TANGI /53 /2014 ()
		STATE OF ODISHA		//

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114	CRLMP/0001092/2023	SUMITRA JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	NANDIPADA /118 /2023 () //
115	CRLMP/0001093/2023	PRATIMA KANDI VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	/ /0 () //
116	CRLMP/0001094/2023	TIKILI MALIK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	/ /0 () //
117	CRLMP/0001095/2023	DEBAJYOTI ROUT VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	/ /0 () //
118	CRLMP/0001096/2023	NISHAMANI GURU VS STATE OF ODISHA	Dr.SUSANT KUMAR KANUNGO VS	/ /0 () //
119	CRLMP/0001097/2023	CHANDAN KUMAR BRAHMA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
120	CRLMP/0001098/2023	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	M.R.KHATUA VS	/ /0 () //
121	CRLMP/0001099/2023	PRIYADARSANEE PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
122	CRLMP/0001100/2023	DEEPAK PADHI VS GAYATRI PANDA	DEEPALI MAHAPATRA VS	/ /0 () //
123	CRLMP/0001101/2023	SANTILATA MALIKA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
124	CRLMP/0001102/2023	DAMODAR DAS VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	KORAPUT VIGILANCE /14 /2009 () //
125	CRLMP/0001103/2023	BHIKARI MALIKA	SANTOSH KUMAR MAHANTY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMP/0001104/2023	STATE OF ODISHA AMIT KUMAR DANDAPATA	DEBASIS TRIPATHY	// //0
127	CRLMP/0001105/2023	VS JYOTIREKHA MANDAL ABHINEETA BISWAL	VS MERUSAGAR SAMANTRAY	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CMC/0000197/2020 //0
128	CRLREV/0000298/2023	VS STATE OF ODISHA MD. RIZWAN	VS ANAM CHARAN PANDA	() // //0
129	FAO/0000246/2023	VS PRANAYA KUMAR RAY ARJILA KORLAMMA	VS PRADEEP KUMAR MISHRA	() // //
130	GUAP/0000007/2023	VS UNION OF INDIA HARISH CHANDRA PANDA	VS SARADA PRASAD DASH	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000092/2021 //
131	MACA/0000530/2023	VS CHANDANA PANDA GATANATH SENAPATI	VS KAPILA CHARAN NAYAK	JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) GMC/0000021/2019 //
132	MACA/0000531/2023	VS NANDA KISHORE ROUSTRAY SUPRABHA PRADHAN	VS KAPILA CHARAN NAYAK	1ST MACT,CUTTACK(Cuttack) Mac/0000235/2014 //
133	MACA/0000532/2023	VS JAGAN NATH CHARAN DEHURI MANASI JENA	VS PRADEEP KUMAR MISHRA	DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul) Mac/0000072/2020 //
134	MACA/0000533/2023	VS ARCHANA NAYAK SR. D.M.,M/S., ORIENTAL INSURANCE CO. L.T.D.	VS PRASANTA KUMAR MAHALI	1ST MACT,CUTTACK(Cuttack) Mac/0001488/2019 //
135	MATA/0000183/2023	VS JHILI NAIK JITENDRA BEHERA	VS PRAVAT KUMAR MOHANTY	1ST MACT,CUTTACK(Cuttack) Mac/0000846/2017 //
136	RPFAM/0000183/2023	VS DEEPTIMAYEE BEHERA PARESH MOHANTY	VS SANGRAMJIT PANDA	JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000107/2021 //
		VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bhadrak)

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RSA/0000220/2023	DEBENDRA PRASAD MOHANTY PEDAGOPU NAGABHUSAN RAO VS PEDAGOPU PADMAVATI	P. V. BALAKRISHNA VS	CP/0000282/2018 // A.D.J.,PARALAKHEMUNDI(Gajapati) RFA/0000012/2018
138	RSA/0000221/2023	APARNAMANI MOHANTY VS BIREN MANDAL	SAMIR KUMAR MISHRA VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000021/2018
139	RVWPET/0000262/2023	RITANJALI MOHARANA VS STATE OF ODISHA	ADV VS	// () //
140	TRP(C)/0000199/2023	BANDANA THATOI VS SAMAL TOPAZ	SIBA PRASAD SAHOO VS	// JUDGE FAMILY COURT,ROURKELA(Sundargarh) CP/0000039/2023
141	TRP(C)/0000200/2023	DEBASMITA KABI VS RANJAN DAS	SUBASH CHANDRA PUSPALAKA VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000226/2022
142	TRP(C)/0000201/2023	PUSPITA MOHANTY VS BALARAM DAS	PRAMOD KISHORE CHAND VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000401/2022
143	WA/0001250/2023	MINAKHI SINGH @ SATRUSHAL VS BHARAT PETROLEUM CORP. LTD.	DIPTI RANJAN SWAIN VS	// () //
144	WA/0001251/2023	ADDL. CHIEF SECRETARY,WATER RESOURCES DEPT VS NIMAIN CHARAN SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
145	WA/0001252/2023	ADDL. CHIEF SECRETARY,WATER RESORCES DEPT VS MANOJ KUMAR TRIPATHY	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
146	WA/0001253/2023	ADDL. CHIEF SECRETARY,WATER RESOURCES DEPT VS DEBENDRA NATH MOHAPATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
147	WA/0001254/2023	RASEDA KHANUM VS STATE OF ORISSA	PRASANNA KUMAR DASH VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001255/2023	STATE OF ODISHA VS SANDEEP KUMAR PATNAIK	SUKUMAR GHOSE,A.G.A VS	// 0 //
149	WA/0001256/2023	DURGA CHARAN MOHAPATRA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
150	WA/0001257/2023	STATE OF ODISHA VS SANJUKTA PRADHAN	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
151	WA/0001258/2023	STATE OF ODISHA VS SUDARSAN SAHOO	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
152	WA/0001259/2023	STATE OF ODISHA VS BIJAY KUMAR PRADHAN	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
153	WA/0001260/2023	STATE OF ODISHA VS DR. BISHNUPRIYA BISWAL	Y.S.P BABU,A.G.A VS	// 0 //
154	WA/0001261/2023	STATE OF ODISHA VS SRICHARAN SENAPATI	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
155	WA/0001262/2023	BINOD KUMAR MIRGA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
156	WA/0001263/2023	STATE OF ODISHA VS SK. SAJID	SASWAT DAS, A.G.A. VS	// 0 //
157	WA/0001264/2023	STATE OF ODISHA VS ROJALIN MISHRA	SASWAT DAS,A.G.A VS	// 0 //
158	WA/0001265/2023	STATE OF ODISHA VS SAROJIN TRIPATHY	SASWAT DAS,A.G.A VS	// 0 //
159	WA/0001266/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0001267/2023	GANESH CHANDRA DAS STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
161	WA/0001268/2023	SATYA PRAKAS SUKLA Commissioner Cum Secretary Of School And Mass Education	DEBA RANJAN MAHAPATRA	//
		VS	VS	0
162	WA/0001269/2023	Rinamali Dei Commissioner Cum Secretary Of School And Mass Education	Ka Debnkar Das	//
		VS	VS	0
163	WP(C)/0017925/2023	Bandana Mahar M/S. GOYALKA BROTHERS PVT. LTD., CUTTACK	SUBASISH DAS	//
		VS	VS	0
164	WP(C)/0017926/2023	STATE OF ODISHA DUSHMANTA SEN RAY	BANAMALI SAHOO (1)	//
		VS	VS	0
165	WP(C)/0017927/2023	STATE OF ODISHA SMRUTIJIHARA MOHANTY	GHANASHYAM NAMTOAR	//
		VS	VS	0
166	WP(C)/0017928/2023	ANSUMAN PATTNAIK @ SAI BHASKAR CHANDRA SETHY	NRUSINGHA CHARAN ROUT	//
		VS	VS	0
167	WP(C)/0017929/2023	STATE OF ODISHA M/S G.N.FOODS PROCESSING, CUTTACK	GANESH PRASAD SAMAL	//
		VS	VS	0
168	WP(C)/0017930/2023	PRESIDING OFFICER, CUTTACK ANIL KUMAR SWAIN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
169	WP(C)/0017931/2023	STATE OF ODISHA SANJAYA KUMAR BEHERA	ASHOK KUMAR DAS	//
		VS	VS	0
170	WP(C)/0017932/2023	STATE OF ODISHA ANJANA DAS	TRILOCHAN PANIGRAHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017933/2023	STATE OF ODISHA HOUSING AND URBAN DEVELOPMENT CORP. LTD., BBSR SAHU VS JAGANATH MAHAPRABHU LLP., JHARSUGUDA	VS	// // 0 //
172	WP(C)/0017934/2023	PITABASA PANIGRAHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
173	WP(C)/0017935/2023	S.BHAGYALAXMI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
174	WP(C)/0017936/2023	PRAKASH CHANDRA BEBARTA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
175	WP(C)/0017937/2023	HRUDAYANANDA PATTANAİK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
176	WP(C)/0017938/2023	SIMANCHAL DAKUA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
177	WP(C)/0017939/2023	NIRANJAN SATAPATHY VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //
178	WP(C)/0017940/2023	AJAYA KUMAR DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
179	WP(C)/0017941/2023	SANTOSH KUMAR SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
180	WP(C)/0017942/2023	GANESWAR MALLİK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
181	WP(C)/0017943/2023	MURALI DAKUA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017944/2023	SUJATA PRIYADARSINI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
183	WP(C)/0017945/2023	AJIT SAHU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
184	WP(C)/0017946/2023	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	WP(C)/0017947/2023	NARESH SHARMA VS TATA CAPITAL HOUSING FINANCE LTD.,MUMBAI	SUDEEP KUMAR SARANGI VS	// 0 //
186	WP(C)/0017948/2023	SANDEEP MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
187	WP(C)/0017949/2023	SMARAN KUMAR MAHAKUD VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
188	WP(C)/0017950/2023	SHRADHA SUMAN SINGH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
189	WP(C)/0017951/2023	PADMASHREE PATRA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
190	WP(C)/0017952/2023	GENERAL MANAGER, CENTRAL TOOL ROOM AND VS DEBASISH SWAIN	TUMESINGH CHANDRA, BBSR VS	// 0 //
191	WP(C)/0017953/2023	RAKA BALIARSINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
192	WP(C)/0017954/2023	SUBASH CHANDRA BERIHA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
193	WP(C)/0017955/2023	HINDUSTAN SPICES, BBSR	SOU MENDRA PATTANAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE MANAGING DIRECTOR, O.S.F.C, CUTTACK		//
194	WP(C)/0017956/2023	BIKASH BALIARSINGH	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017957/2023	PRADEEP KUMAR GAIGOURIA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017958/2023	SUBASH KANDI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017959/2023	ASHESA RANJAN JENA	MOHIT AGARWAL	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD, BBSR		//
198	WP(C)/0017960/2023	GOBINDA MEHER	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017961/2023	SANJAY KUMAR PALIA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017962/2023	MILAN KUMAR DAS	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
201	WP(C)/0017963/2023	PRAVAT KUMAR BISWAL	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017964/2023	M/S SEVEN ELEVEN INDIA, CUTTACK	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017965/2023	MADHUSUDAN NAYAK	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017966/2023	RAM BAHADUR LAMA	RAMA KRISHNA BISOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017967/2023	STATE OF ODISHA BHAGYALAXMI KANDI VS	DR.SUSANT KUMAR KANUNGO VS	// // ()
206	WP(C)/0017968/2023	STATE OF ODISHA DR.TRIBIKRAM DEBATA VS	SUKANTA KUMAR MISHRA VS	// // ()
207	WP(C)/0017969/2023	STATE OF ODISHA SARAT CHANDRA PRADHAN VS	TATHAGATA SAHOO VS	// // ()
208	WP(C)/0017970/2023	STATE OF ODISHA THE ODISHA STATE CO OPERATIVE MILK PRODUCTION BOARD, BBSR VS	CHITRAKANTHA SAHOO, BBSR VS	// // ()
209	WP(C)/0017971/2023	THE DY. COMMNR. OF INCOME TAX, CIRCLE 1, BBSR KUNA MOHARANA VS	ALOK KUMAR PANDA VS	// // ()
210	WP(C)/0017972/2023	STATE OF ODISHA RAJENDRA PRASAD SAHU VS	LALATENDU SAMAL VS	// // ()
211	WP(C)/0017973/2023	PRINCIPAL SECY TO GOVT. OF ODISHA, WORKS DEPT., BBSR SHAILA NAIK VS	SWAPNIL ROY VS	// // ()
212	WP(C)/0017974/2023	STATE OF ODISHA SUSAMA PATEL VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
213	WP(C)/0017975/2023	STATE OF ODISHA PRATAP KUMAR SAHU VS	SWAPNIL ROY VS	// // ()
214	WP(C)/0017976/2023	STATE OF ODISHA SUNIL KUMAR GHOSH VS	LALATENDU SAMAL VS	// // ()
215	WP(C)/0017977/2023	PRINCIPAL SECY TO GOVT. OF ODISHA, WORKS DEPT., BBSR GUNANIDHI PRADHAN VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0017978/2023	MALAYA RANJAN JENA VS D.G OF EMPLOYMENT AND TRAINING, MINISTRY OF LABOUR AND EMPLOYMENT, GOVT. OF INDIA	RITA SINGH VS	// 0
217	WP(C)/0017979/2023	BHOLANATH BEHERA VS STATE OF ODISHA	JNANA RANJAN KAR VS	// 0 //
218	WP(C)/0017980/2023	LIMA SAMANTARAY VS STATE OF ODISHA	DEBASMITA BEHERA VS	// 0 //
219	WP(C)/0017981/2023	ROJALINI PARIDA VS STATE OF ODISHA	DEBASMITA BEHERA VS	// 0 //
220	WP(C)/0017982/2023	SUSMITA SAMANTARAY VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
221	WP(C)/0017983/2023	SUSAMA BEHERA VS STATE OF ODISHA	DEBASMITA BEHERA VS	// 0 //
222	WP(C)/0017984/2023	BENUPANI MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
223	WP(C)/0017985/2023	CHOUDHURY SONALI BEHERA VS STATE OF ODISHA	DEBASMITA BEHERA VS	// 0 //
224	WP(C)/0017986/2023	SUKANTI JENA VS STATE OF ODISHA	DEBASMITA BEHERA VS	// 0 //
225	WP(C)/0017987/2023	SAMIR KUMAR JATANIA @ SAMIR JATANIA VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
226	WP(C)/0017988/2023	SAHABUDDIN MOLLAH VS THE CT AND GST OFFICER, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
227	WP(C)/0017989/2023	NALINI PRABHA TRIPATHY	DAYANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0017990/2023	KALANDI CHARAN SWAIN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0017991/2023	MANAS RANJAN MOHAPATRA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE ADDL CT AND GST OFFICER, BBSR 1 CIRCLE, BBSR		//
230	WP(C)/0017992/2023	DR.NIMAI CHARAN MISHRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0017993/2023	PRADEEP KUMAR SAHOO	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017994/2023	ARUPANANDA SAHANI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017995/2023	RANJIT SWAIN	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017996/2023	MAMATA PATTANAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017997/2023	BASUDEV BARIK	KARUNAKAR RATH	//
		VS	VS	0
		VICE CHANCELLOR, UTKAL UNIVERSITY OF CULTURE, BBSR		//
236	WP(C)/0017998/2023	DOLI NAIK	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017999/2023	SHREERAKSHYAN INFRACON PVT. LTD.,BBSR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018000/2023	GOPAL CHANDRA MOHARANA	KARUNAKAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018001/2023	STATE OF ODISHA HEMANTA KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// // ()
240	WP(C)/0018002/2023	STATE OF ODISHA CHANDRAKANTA DEWANGAN VS	DHANANJAYA MUND VS	// // ()
241	WP(C)/0018003/2023	RAJU DEWANGAN M/S JAYRAM STEEL, CUTTACK VS	TUSAR KUMAR MISHRA VS	// // ()
242	WP(C)/0018004/2023	GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE, NEW DELHI KASINATH BASTI VS	ABHILASH MISHRA VS	// // ()
243	WP(C)/0018005/2023	STATE OF ODISHA M/S. A.K.MOHANTY CONSTRUCTIONS PVT. LTD.,BBSR	SUKANTA KUMAR DALAI VS	// // ()
244	WP(C)/0018006/2023	STATE OF ODISHA OM PRAKASH MOHARANA VS	SWAPNIL ROY VS	// // ()
245	WP(C)/0018007/2023	STATE OF ODISHA SUJIT KUMAR MAHANTA VS	SWAPNA KUMAR OJHA VS	// // ()
246	WP(C)/0018008/2023	STATE OF ODISHA ARABINDA KHUNTIA VS	TUSAR KUMAR MISHRA VS	// // ()
247	WP(C)/0018009/2023	STATE OF ODISHA PRADEEP KUMAR BISWAL @ DEEPAK BISWAL VS	DEBIDUTTA MOHAPATRA VS	// // ()
248	WP(C)/0018010/2023	STATE OF ODISHA AJAYA PARIDA VS	AUROBINDA SAHOO VS	// // ()
249	WP(C)/0018011/2023	STATE OF ODISHA BICHITRANANDA PARIDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0018012/2023	TARULATA MALLICK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
251	WP(C)/0018013/2023	ADI NARAYAN PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
252	WP(C)/0018014/2023	DAMAYANTI DEHURY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
253	WP(C)/0018015/2023	SATYARANJAN PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
254	WP(C)/0018016/2023	HAREKRUSHNA PATEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
255	WP(C)/0018017/2023	DHIREN PODDAR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
256	WP(C)/0018018/2023	DUSHASAN DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
257	WP(C)/0018019/2023	TRINATH NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
258	WP(C)/0018020/2023	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// 0 //
259	WP(C)/0018021/2023	BIJAYA KUMAR MUDULI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
260	WP(C)/0018022/2023	PURUSHOTTAM BEHERA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
261	WP(C)/0018023/2023	LILU PRADHAN	PRASANTA KUMAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0018024/2023	KESHAB CHANDRA NAYAK	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0018025/2023	BIKASH XAXA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018026/2023	GIRIJA SHANKAR NAIK	GOKULANANDA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0018027/2023	SHYAMLAL BHUE	SANJIBANI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0018028/2023	RABINDRA PRADHAN	KHIROD KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018029/2023	ANJAN KUMAR PRADHAN	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0018030/2023	PREMLAL NAIK	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0018031/2023	DEBAPRASAD MAHAPATRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0018032/2023	NARSHI R.PATEL	PRAFULLA KUMAR BISWAL	//
		VS	VS	0
		THE ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//
271	WP(C)/0018033/2023	BABULI MALIK	ACHYUTANANDA PATTANAIK	//
		VS	VS	0
		CEO, TPNODL, BALASORE		//
272	WP(C)/0018034/2023	BIKASH SEKHAR NAYAK	JAYDEEP PAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0018035/2023	STATE OF ODISHA SUBASH CHANDRA BASTIA VS	SAMIR KUMAR MISHRA VS	// // ()
274	WP(C)/0018036/2023	STATE OF ODISHA SWAPNESWAR PRADHAN VS	JUGAJYOTI PRAHARAJ VS	// // ()
275	WP(C)/0018037/2023	THE ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK NAMITA JENA VS	JITENDRA KUMAR LENKA VS	// // ()
276	WP(C)/0018038/2023	STATE OF ODISHA M/S. REGULATED MARKET COMMITTEE, BARGARHKAJAL SAHOO VS	VS	// // ()
277	WP(C)/0018039/2023	PRINCIPAL COMMNR OF INCOME TAX, SAMBALPUR. BIKASH SEKHAR NAYAK VS	JAYDEEP PAL VS	// // ()
278	WP(C)/0018040/2023	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	JAYDEEP PAL VS	// // ()
279	WP(C)/0018041/2023	STATE OF ODISHA AAAAA VS	CHINMAYA KUMAR NAYAK VS	// // ()
280	ABLAPL/0005821/2023	STATE RAJ KUMAR DARJI VS	ARJEET MISHRA VS	// // ()
281	ABLAPL/0005822/2023	STATE OF ODISHA SK AZIM VS	SAPAN KUMAR LENKA VS	// // ()
282	ABLAPL/0005823/2023	STATE OF ODISHA BHARAT PAIKARAY @ PAIKARA VS	AMLAN SHAKTI PAUL VS	// // ()
283	ABLAPL/0005824/2023	STATE OF ODISHA DHANESWAR BEHERA @ DHANIA BEHERA VS	BIBUDHENDRA KUMAR RATH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0005825/2023	SK SAHID @ SK SAHIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /111 /2023 () //
285	ABLAPL/0005826/2023	JAYANTA KUMAR BEJ VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	BHANJPUR /116 /2023 () //
286	ABLAPL/0005827/2023	RANJIT KUMAR MALLIK @ KALIA @ KATA KALIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /280 /2023 () //
287	ABLAPL/0005828/2023	ABHAYA BARIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /266 /2023 () //
288	ABLAPL/0005829/2023	RABINDRA KUMAR GOUDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /115 /2023 () //
289	ABLAPL/0005830/2023	MANJU @ MANJULATA SETHI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /207 /2023 () //
290	ABLAPL/0005831/2023	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MAHILA P.S.(BBSR) /22 /2020 () //
291	ABLAPL/0005832/2023	MAHAMMAD MOBARAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KHUNTUNI /16 /2023 () //
292	ABLAPL/0005833/2023	BISWARANJAN PARIDA @ PAWANA VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	PURIGHAT /36 /2020 () //
293	ABLAPL/0005834/2023	SK. NURTAJ ALI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KHUNTUNI /16 /2023 () //
294	ABLAPL/0005835/2023	BISHNU DAS VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	PANIKOILI /328 /2022 () //
295	ABLAPL/0005836/2023	BENGA PATTANAIAK @ RAKESH KUMAR SAHU	PRANAB KUMAR SAMANTRAY	BALIAPANDA /71 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005837/2023	SONALI PRADHAN @ SONALIKA PRADHAN	SRIKANTA PANDA	MAHILA P.S.(BBSR) /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0005838/2023	KARUNA NAIK	GOPAL KRUSHNA MOHANTY	ANDIRAKANCHA /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0005839/2023	PRIYABRATA MOHARANA	SRIKANTA PANDA	MAHILA P.S.(BBSR) /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0005840/2023	BANDHUA NAIK	PRIYA RANJAN SINGH	KANTABANIA PS /38 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005841/2023	LITUNA BISWAL	SAROJ KUMAR PADHI	CUTTACK SADAR /190 /2023
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005842/2023	BABULI DAS	SANJAYA KUMAR PATRI	MAHAKALPARA /154 /2023
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0005843/2023	PRAVANJAN NAYAK	SATYA NARAYAN BHARAMARAY	RAJKANIKA /318 /2023
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0005844/2023	HRUDANANDA NAYAK	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /204 /2023
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0005845/2023	PRATAP PARIDA	SUDHANSU KUMAR DAS	JHUMPURA /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0005846/2023	ARUNA BISWAL	AMITAV TRIPATHY	LAHUNIPADA /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005847/2023	NATABAR MISHRA	RABI NARAYAN MOHANTY	PIPLI /178 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0005848/2023	STATE OF ODISHA RAJAT KUMAR BALIARSINGH @ RAJAT BALIARSINGH VS	BIBHU NARAYAN MOHANTY VS	// JODAPADAR /95 /2023 ()
308	ABLAPL/0005849/2023	STATE OF ODISHA MANAS RANJAN BEHERA VS	SANGRAM KUMAR DAS VS	// JHARPOKHARIA /296 /2022 ()
309	ABLAPL/0005850/2023	STATE OF ODISHA UTKAL DIHUDI VS	BHABANI PRASAD PRADHAN VS	// SPL.TASK FORCE /5 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000084/2023
310	ABLAPL/0005851/2023	STATE OF ODISHA BIKASH SARKAR VS	AMULYA RATNA PANDA VS	// SINGLA /78 /2023 ()
311	ABLAPL/0005852/2023	STATE OF ODISHA PRAHALLAD PRADHAN VS	TARUN KANTA PATTANAYAK VS	// S.P.(CID-CRL),CUTTACK /13 /2021 ()
312	ABLAPL/0005853/2023	STATE OF ODISHA NIHARIKA BASTIA VS	K.K.JENA VS	// CHHEND /77 /2023 ()
313	ABLAPL/0005854/2023	STATE OF ODISHA ASUTOSH BISWAL @ SIBA BISWAL VS	BIBHUTI RANJAN MOHANTY VS	// MANGALPUR /109 /2023 ()
314	ABLAPL/0005855/2023	STATE OF ODISHA GADADHAR NAYAK VS	DURGA PRASAD PRADHAN VS	// JAJPUR ROAD /204 /2023 ()
315	ABLAPL/0005856/2023	STATE OF ODISHA SNIGDHARANI NAYAK VS	GOUTAM CHARAN ROUT VS	// HINDOL /33 /2014 ()
316	ABLAPL/0005857/2023	STATE OF ODISHA LINGARAJ BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// SINDHIKELA PS /94 /2023 ()
317	ABLAPL/0005858/2023	STATE OF ODISHA PRADYOT KUMAR MISHRA @ CHOUDHURY PRADYOT KUMAR MISHRA VS	DEVI KUMAR MISHRA VS	// CHAULIAGANJA /70 /2017 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0005859/2023	RAJENDRA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /470 /2023 () //
319	ABLAPL/0005860/2023	DIGAMBAR MOHANTY VS STATE OF ODISHA	BIJAYANANDA DASH VS	CHAULIAGANJA /70 /2017 () //
320	ABLAPL/0005861/2023	JOGINATH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /118 /2023 () //
321	ABLAPL/0005862/2023	SAILADHIRAJATANAYA SATAPATHY VS STATE OF ODISHA	RAMANATH ACHARYA VS	/ /0 () //
322	ABLAPL/0005863/2023	A SARATHI VS STATE OF ODISHA	KUMAR KANTA BEHERA VS	BADAGADA /235 /2023 () //
323	ABLAPL/0005864/2023	RAJESH KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //
324	ABLAPL/0005865/2023	TAJHAR KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /154 /2023 () //
325	ABLAPL/0005866/2023	BIKRAM KESHARI RANA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAIBANIA /50 /2023 () //
326	ABLAPL/0005867/2023	A SARATHI VS STATE OF ODISHA	KUMAR KANTA BEHERA VS	BADAGADA /233 /2023 () //
327	ABLAPL/0005868/2023	PRIYANKA BHANJA VS STATE OF ODISHA	UDIT RANJAN JENA VS	DHUSURI /137 /2023 () //
328	ABLAPL/0005869/2023	BIJAY JENA @ ALOK JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /138 /2023 () //
329	ABLAPL/0005870/2023	BIBHUTI BHUSAN ACHARYA	SATYAJIT MOHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0005871/2023	STATE OF ODISHA SUBRAT KUANRA @ CHAGALA	PRANAYA KUMAR DASH	// RAMACHANDRAPUR /128 /2023
		VS	VS	()
331	ABLAPL/0005872/2023	STATE OF ODISHA BABULI DAS	DINESH RAY	// TALCHER TOWN /306 /2023
		VS	VS	()
332	ABLAPL/0005873/2023	STATE OF ODISHA DEEPAK KUMAR DORA	SAMBIT BISWAL	// PARADEEP LOCK /195 /2023
		VS	VS	()
333	ABLAPL/0005874/2023	STATE OF ODISHA RANENDRA PARIDA@PINTU	DINESH RAY	// TALCHER TOWN /306 /2023
		VS	VS	()
334	ABLAPL/0005875/2023	STATE OF ODISHA MUKUL PATRA @ SRIDHAR PATRA	SAMBIT BISWAL	// KUJANGA /237 /2023
		VS	VS	()
335	ABLAPL/0005876/2023	STATE OF ODISHA PARSURAM MALIK @ LEMBUA MALIK	PRADEEP KUMAR DAS	// SABARANG /82 /2023
		VS	VS	()
336	ABLAPL/0005877/2023	STATE OF ODISHA SHIBA NAG	BHARAT JALLI	// RAJGANGPUR /27 /2023
		VS	VS	()
337	ABLAPL/0005878/2023	STATE OF ODISHA DAYANIDHI MOHANTY	NIKUNJA KUMAR ROUT	// TIHIDI /101 /2023
		VS	VS	()
338	ABLAPL/0005879/2023	STATE OF ODISHA BHAGABAN DAS @ BAYA	NIKUNJA KUMAR ROUT	// TIHIDI /101 /2023
		VS	VS	()
339	ABLAPL/0005880/2023	STATE OF ODISHA JAYANTA PATRA @ RINKU	PRAVASH CHANDRA JENA	// JALESWAR /224 /2023
		VS	VS	()
340	ABLAPL/0005881/2023	STATE OF ODISHA SK. SAHIL	AMULYA RATNA PANDA	// SAHADEV KHUNTA /153 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005882/2023	STATE OF ODISHA NARENDRA KAR VS	ARIJEET MISHRA VS	// KOREI /141 /2023 ()
342	ABLAPL/0005883/2023	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /331 /2022 ()
343	ABLAPL/0005884/2023	STATE OF ODISHA NIKHIL @ RAJ JAYPURIA VS	BHARAT JALLI VS	// RAJGANGPUR /27 /2023 ()
344	ABLAPL/0005885/2023	STATE OF ODISHA J. SRIKANT VS	ARIJEET MISHRA VS	// JEYPORE TOWN /156 /2023 ()
345	ABLAPL/0005886/2023	STATE OF ODISHA PRAKASH KUMAR SAMAL VS	SMITA RANJAN PATANAIAK VS	// BONAI /14 /2021 ()
346	ABLAPL/0005887/2023	STATE OF ODISHA JIBANANDA MISHRA VS	MANOJ KUMAR MALLICK VS	// BHARATPUR PS /235 /2023 ()
347	ABLAPL/0005888/2023	STATE OF ODISHA DILLIP KUMBHARA VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /276 /2022 ()
348	ABLAPL/0005889/2023	STATE OF ODISHA JITENDRA KU. MOHAPATRA VS	LAXMINARAYAN SAHOO VS	// / /0 ()
349	ABLAPL/0005890/2023	STATE OF ODISHA HARESH CHANDRA MAHANA VS	PRADEEP KUMAR DAS VS	// SABARANG /82 /2023 ()
350	ABLAPL/0005891/2023	STATE OF ODISHA KISHOR MAHANANDIA VS	SUSHANTA HARICHANDAN VS	// KULABIRA /79 /2023 ()
351	ABLAPL/0005892/2023	STATE OF ODISHA ARAKSHITA DEHURY@AKHADU DEHURY VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	// TUMUSINGA /90 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0005893/2023	PADAMALOCHAN DINDA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KAMARDA /56 /2023 () //
353	ABLAPL/0005894/2023	GUNANIDHI SAHOO@GETA VS STATE OF ODISHA	BIKRAM RATH VS	/ /0 () //
354	ABLAPL/0005895/2023	TARABATI BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /363 /2023 () //
355	ABLAPL/0005896/2023	JOGESH KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /363 /2023 () //
356	ABLAPL/0005897/2023	BAURI BANDHU NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KUAKHIA /154 /2023 () //
357	ABLAPL/0005898/2023	GEETA @ GITA CHATAR @ CHATTAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JODA /356 /2022 () //
358	ABLAPL/0005899/2023	SRIDHAR KIRAN KUMBHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /117 /2019 () //
359	ABLAPL/0005900/2023	BIDYUT HANS VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	NARLA /3 /2023 () //
360	ABLAPL/0005901/2023	SK. SAHAJAHAN ALI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	JAJPUR TOWN /174 /2023 () //
361	ABLAPL/0005902/2023	NIRUPAMA MAHARANA VS STATE OF ODISHA	MONOMOY BASU VS	NILGIRI /181 /2023 () //

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MISC CASES FILED on :02/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	84/2023 JCRLA/28/2022	DULESWAR@UMAKANTA GANDHA-MP	ADV.
2	165/2023 CMAPL/417/2023	NABANITA SA-MP	ADV.
3	166/2023 CMAPL/418/2023	JYOTSNA LUGUN-MP	ADV.
4	167/2023 CMAPL/420/2023	PRAHALLAD KUMAR DIXIT-MP	ADV.
5	192/2023 CRLMP/1100/2023	DEEPAK PADHI-MP	DEEPALI MAHAPATRA
6	193/2023 MATA/183/2023	JITENDRA BEHERA-MP	PRAVAT KUMAR MOHANTY
7	193/2023 CRLMP/1104/2023	AMIT KUMAR DANDAPATA-MP	DEBASIS TRIPATHY
8	213/2023 RVWPET/262/2023	RITANJALI MOHARANA-MP	ADV
9	218/2023 TRP(C)/199/2023	BANDANA THATOI-MP	SIBA PRASAD SAHOO
10	219/2023 TRP(C)/200/2023	DEBASMITA KABI-MP	SUBASH CHANDRA PUSPALAKA
11	220/2023 TRP(C)/201/2023	PUSPITA MOHANTY-MP	PRAMOD KISHORE CHAND
12	223/2023 RPFAM/261/2022	SUSANT KUMAR NAYAK-MP	BHABANI SHANKAR DASPARIDA
13	404/2023 CRLREV/940/2017	GOVINDA SAHU@GOBINDA KUMAR SAHOO-MP	M/S.DHANANJAYA MUND
14	405/2023 CRLREV/298/2023	MD. RIZWAN-MP	ANAM CHARAN PANDA
15	406/2023 CRLREV/298/2023	MD. RIZWAN-MP	ANAM CHARAN PANDA
16	581/2023 RSA/220/2023	PEDAGOPU NAGABHUSAN RAO-MP	P. V. BALAKRISHNA
17	582/2023 RSA/156/2023	AMRIT PAL SINGH-MP	JIBAN RANJAN DASH
18	583/2023 RSA/156/2023	AMRIT PAL SINGH-MP	JIBAN RANJAN DASH
19	585/2023 CMP/625/2023	Y.ISSWARIAMMA-MP	SWARUP KUMAR PATNAIK
20	586/2023 CMP/626/2023	PURUSOTTAM MISHRA-MP	NIRANJAN LENKA
21	587/2023 CMP/627/2023	SUBASH CHANDRA MUND-MP	BIBEKANANDA BHUYAN
22	588/2023 CMP/628/2023	GOBINDA MOHARANA-MP	SWAPNIL ROY
23	589/2023 CMP/629/2023	KUMARI KALAYANI GAJAPATI-MP	SOUMENDRA PATTANAIAK
24	590/2023 CMP/630/2023	SANJAY KUMAR BHUYAN-MP	SAMIR KUMAR MISHRA
25	591/2023 CMP/631/2023	ALEKHA CHANDRA DALAI-MP	ABHILASH MISHRA
26	815/2023	SUBASH CHANDRA PARIDA-MP	MANAS RANJAN DHAL

27	BLAPL/4170/2023 816/2023	MANGU @ MANGULI SAHOO-MP	SANJIB KUMAR BHANJADEO
28	BLAPL/6042/2023 817/2023	AMIYA MOHANTY@NIKIN-MP	BISHNU PRASAD PRADHAN
29	BLAPL/6098/2023 818/2023	K.BIKRAM SUBUDHI-MP	S.S.RAY
30	BLAPL/6299/2023 819/2023	GUNANIDHI SAHU @ VICKY-MP	SARAT KUMAR JENA
31	BLAPL/6335/2023 909/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
32	MACA/527/2023 910/2023	M/S ORIENTAL INSURANCE CO.LTD-MP	
33	MACA/122/2022 911/2023	MANASI JENA-MP	PRADEEP KUMAR MISHRA
34	MACA/532/2023 912/2023	SR. D.M.,M/S., ORIENTAL INSURANCE CO. L.T.D.-MP	PRASANTA KUMAR MAHALI
35	MACA/533/2023 1085/2023	PAPAN PRADHAN-MP	
36	ABLAPL/4136/2023 1086/2023	AKSHYA KUMAR MOHAPATRA @ KIRAN KUMAR MOHAPATRA	ANURAG KUMAR SAHOO
37	ABLAPL/3972/2022 1087/2023	CHHABI NAIK-MP	
38	ABLAPL/3655/2023 1088/2023	BISWOJIT MALLA @ BAPI-MP	
39	ABLAPL/3810/2023 1089/2023	SHASHIKALA SAHOO-MP	
40	ABLAPL/3593/2023 1336/2023	BIREN RANA @ BIRENDRA RANA-MP	JAYADEBA BEHERA
41	CRLA/613/2023 1337/2023	BIREN RANA @ BIRENDRA RANA-MP	JAYADEBA BEHERA
42	CRLA/613/2023 1338/2023	TRIBASI MAHANANDIA-MP	SIDHARTHA SANKAR RAY (2)
43	CRLA/615/2023 1339/2023	TRIBASI MAHANANDIA-MP	SIDHARTHA SANKAR RAY (2)
44	CRLA/615/2023 1340/2023	TRIBASI MAHANANDIA-MP	SIDHARTHA SANKAR RAY (2)
45	CRLA/615/2023 1341/2023	RABI HANS-MP	AKSHAYA KUMAR SAHOO
46	CRLA/616/2023 1342/2023	RABI HANS-MP	AKSHAYA KUMAR SAHOO
47	CRLA/616/2023 1343/2023	RAJIB GOUDA-MP	DAYANANDA MOHAPATRA
48	CRLA/617/2023 1344/2023	RAJIB GOUDA-MP	DAYANANDA MOHAPATRA
49	CRLA/617/2023 1345/2023	SHAKTI PRASAD SAHANI-MP	PRAKASH KUMAR MISHRA
50	CRLA/618/2023 1346/2023	JITENDRA SAMANTA-MP	JENAMANI JEEBAN JYOTI
51	CRLA/619/2023 1347/2023	DR. ALOK RANJAN PRADHAN-MP	BIGYAN KUMAR SHARMA
52	CRLA/620/2023 1790/2023	KAILASH DAS-MP	
53	CRLMC/1654/2021 1791/2023	SUSANTA KUMAR PATTANIK-MP	AMITAV TRIPATHY
54	CRLMC/4219/2022 1792/2023	SNEHALATA DASH-MP	
55	CRLMC/2186/2023 1793/2023	NEPAL BEHERA-MP	
56	CRLMC/1249/2023 1794/2023	DILESWAR BHUE-MP	
57	CRLMC/1253/2023 1795/2023	KAMINI PRAVA SAMAL@TIKILI-MP	SANGITA MOHANTY
	CRLMC/2537/2023		

58	1796/2023 CRLMC/2544/2023	PRAVU SAHOO-MP	SAMVIT MOHANTY
59	1797/2023 CRLMC/2546/2023	SANJIP@SANDEEP@SANJEEP KUMAR MOHANTY-MP	ANSHUMAN RAY
60	3269/2023 WA/1250/2023	MINAKHI SINGH @ SATRUSHAL-MP	DIPTI RANJAN SWAIN
61	3270/2023 WA/1250/2023	MINAKHI SINGH @ SATRUSHAL-MP	DIPTI RANJAN SWAIN
62	3271/2023 WA/1251/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
63	3272/2023 WA/1251/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
64	3273/2023 WA/1251/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
65	3274/2023 WA/1252/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
66	3275/2023 WA/1252/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
67	3276/2023 WA/1252/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
68	3277/2023 WA/1253/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
69	3278/2023 WA/1253/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
70	3279/2023 WA/1253/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-M	MURRYA NARAYAN PATNAIK,A.G.A
71	3280/2023 WA/1255/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
72	3281/2023 WA/1255/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
73	3282/2023 WA/1255/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
74	3283/2023 WA/1257/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
75	3284/2023 WA/1257/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
76	3285/2023 WA/1262/2023	BINOD KUMAR MIRGA-MP	LAXMAN BHOI
77	3286/2023 WA/1258/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
78	3287/2023 WA/1258/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
79	3288/2023 WA/1258/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
80	3289/2023 WA/1259/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
81	3290/2023 WA/1259/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
82	3291/2023 WA/1259/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
83	3292/2023 WA/1260/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
84	3293/2023 WA/1260/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
85	3294/2023 WA/1260/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
86	3295/2023 WA/1263/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
87	3296/2023 WA/1263/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
88	3297/2023 WA/1263/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
89	3298/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A

90	WA/1261/2023 3299/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
91	WA/1261/2023 3300/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
92	WA/1261/2023 3301/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
93	WA/1266/2023 3302/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
94	WA/1266/2023 3303/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
95	WA/1266/2023 3304/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
96	WA/1264/2023 3305/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
97	WA/1264/2023 3306/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
98	WA/1264/2023 3307/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
99	WA/1265/2023 3308/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
100	WA/1265/2023 3309/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
101	WA/1265/2023 8257/2023	SATYAPRIYA BARIK-MP	SUDEEP KUMAR SARANGI
102	WP(C)/16750/2016 8259/2023	DUSHMANTA SEN RAY-MP	BANAMALI SAHOO (1)
103	WP(C)/17926/2023 8260/2023	DILLIP KUMAR SAMAL-MP	ANJAN KUMAR BISWAL
104	WP(C)/17735/2023 8261/2023	DUSHMANTA SEN RAY-MP	BANAMALI SAHOO (1)
105	WP(C)/17926/2023 8262/2023	M/S G.N.FOODS PROCESSING, CUTTACK-MP	GANESH PRASAD SAMAL
106	WP(C)/17929/2023 8263/2023	SARASWATI BEHERA-MP	KHIROD KUMAR SWAIN
107	WP(C)/17225/2023 8264/2023	NIRANJAN SATAPATHY-MP	SUBASH CHANDRA PRADHAN
108	WP(C)/17939/2023 8265/2023	AJAYA KUMAR DAS-MP	BHABANI SANKAR TRIPATHY (1)
109	WP(C)/17940/2023 8266/2023	BRAHMANANDA KAR-MP	NIRANJAN LENKA
110	WP(C)/17195/2023 8267/2023	AJIT SAHU-MP	SOUMYA RANJAN MOHANTY
111	WP(C)/17945/2023 8268/2023	NARESH SHARMA-MP	SUDEEP KUMAR SARANGI
112	WP(C)/17947/2023 8269/2023	PRADIPTA KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
113	WP(C)/17946/2023 8270/2023	SMARAN KUMAR MAHAKUD-MP	RAMA KRISHNA BISOI
114	WP(C)/17949/2023 8271/2023	SUBASH CHANDRA BERIHA-MP	RAMA KRISHNA BISOI
115	WP(C)/17954/2023 8272/2023	GENERAL MANAGER, CENTRAL TOOL ROOM AND TRAINING CENTRE, BBSR-MP	RAMA KRISHNA BISOI
116	WP(C)/17952/2023 8273/2023	PRADEEP KUMAR GAIGOURIA-MP	RAMA KRISHNA BISOI
117	WP(C)/17957/2023 8274/2023	SUBASH KANDI-MP	SUKANTA KUMAR NAYAK
118	WP(C)/17958/2023 8275/2023	GOBINDA MEHER-MP	RAMA KRISHNA BISOI
119	WP(C)/17960/2023 8276/2023	HINDUSTAN SPICES, BBSR-MP	SOUMENDRA PATTANAIAK
120	WP(C)/17955/2023 8277/2023	SANJAY KUMAR PALIA-MP	RAMA KRISHNA BISOI
	WP(C)/17961/2023		

121	8278/2023 WP(C)/17962/2023	MILAN KUMAR DAS-MP	KANANBALA ROY CHOUDHURY
122	8279/2023 WP(C)/17963/2023	PRAVAT KUMAR BISWAL-MP	SIDHESWAR MALLIK
123	8280/2023 WP(C)/17964/2023	M/S SEVEN ELEVEN INDIA, CUTTACK-MP	SATYA RANJAN MULIA
124	8281/2023 WP(C)/17965/2023	MADHUSUDAN NAYAK-MP	RAMA KRISHNA BISOI
125	8282/2023 WP(C)/16890/2023	GANDARAM SAGARIA-MP	
126	8283/2023 WP(C)/16894/2023	PREMLAL PAHARIA @ KAMAR-MP	
127	8284/2023 WP(C)/16900/2023	KRUPASINDHU PATEL-MP	
128	8285/2023 WP(C)/17971/2023	KUNA MOHARANA-MP	ALOK KUMAR PANDA
129	8286/2023 WP(C)/17970/2023	THE ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION, BARR-MP	
130	8287/2023 WP(C)/16904/2023	SUARI BHUNJIA @ CHINDA-MP	
131	8288/2023 WP(C)/17974/2023	SUSAMA PATEL-MP	SUBASH CHANDRA PUSPALAKA
132	8289/2023 WP(C)/17977/2023	GUNANIDHI PRADHAN-MP	SUBASH CHANDRA PUSPALAKA
133	8290/2023 WP(C)/17978/2023	MALAYA RANJAN JENA-MP	RITA SINGH
134	8291/2023 WP(C)/17979/2023	BHOLANATH BEHERA-MP	JNANA RANJAN KAR
135	8292/2023 WP(C)/17982/2023	SUSMITA SAMANTARAY-MP	LINGARAJ SARANGI
136	8293/2023 WP(C)/8042/2017	MANAGEMENT OF M/S.KJS AHLUWALIA STEEL and POWER DIVISION-MP	
137	8294/2023 WP(C)/17987/2023	SAMIR KUMAR JATANIA @ SAMIR JATANIA-MP	BHABANI PRASAD MOHANTY
138	8295/2023 WP(C)/17988/2023	SAHABUDDIN MOLLAH-MP	BHABANI PRASAD MOHANTY
139	8296/2023 WP(C)/17989/2023	NALINI PRABHA TRIPATHY-MP	DAYANANDA MOHAPATRA
140	8297/2023 WP(C)/17990/2023	KALANDI CHARAN SWAIN-MP	SUBASH CHANDRA PUSPALAKA
141	8298/2023 WP(C)/17991/2023	MANAS RANJAN MOHAPATRA-MP	BHABANI PRASAD MOHANTY
142	8299/2023 WP(C)/17994/2023	ARUPANANDA SAHANI-MP	SUKANTA KUMAR DALAI
143	8300/2023 WP(C)/17999/2023	SHREERAKSHYAN INFRACON PVT. LTD.,BBSR-MP	SUKANTA KUMAR DALAI
144	8301/2023 WP(C)/17998/2023	DOLI NAIK-MP	MANOJ KUMAR PATI
145	8302/2023 WP(C)/18000/2023	GOPAL CHANDRA MOHARANA-MP	KARUNAKAR RATH
146	8303/2023 WP(C)/18001/2023	HEMANTA KUMAR JENA-MP	SUKANTA KUMAR DALAI
147	8304/2023 WP(C)/18004/2023	KASINATH BASTI-MP	ABHILASH MISHRA
148	8305/2023 WP(C)/18005/2023	M/S. A.K.MOHANTY CONSTRUCTIONS PVT. LTD.,BBSR-MP	SUKANTA KUMAR DALAI
149	8306/2023 WP(C)/18009/2023	PRADEEP KUMAR BISWAL @ DEEPAK BISWAL-MP	DEBIDUTTA MOHAPATRA
150	8307/2023 WP(C)/18013/2023	ADI NARAYAN PATRA-MP	DEBIDUTTA MOHAPATRA
151	8308/2023 WP(C)/18014/2023	DAMAYANTI DEHURY-MP	HRUDANANDA MOHAPATRA
152	8309/2023	SATYARANJAN PRADHAN-MP	DEBIDUTTA MOHAPATRA

153	WP(C)/18015/2023 8310/2023	DHIREN PODDAR-MP	DEBIDUTTA MOHAPATRA
154	WP(C)/18017/2023 8311/2023	PRAFULLA KUMAR SAHOO-MP	BHARAT BHUSAN ROUSTRAY
155	WP(C)/18020/2023 8312/2023	BIJAYA KUMAR MUDULI-MP	DEBIDUTTA MOHAPATRA
156	WP(C)/18021/2023 8313/2023	KESHAB CHANDRA NAYAK-MP	DEBIDUTTA MOHAPATRA
157	WP(C)/18024/2023 8314/2023	BIKASH XAXA-MP	RABI NARAYAN BEHERA
158	WP(C)/18025/2023 8315/2023	SHYAMLAL BHUE-MP	SANJIBANI MISHRA
159	WP(C)/18027/2023 8316/2023	PREMLAL NAIK-MP	SASWATI MOHAPATRA
160	WP(C)/18030/2023 8317/2023	NARSHI R.PATEL-MP	PRAFULLA KUMAR BISWAL
161	WP(C)/18032/2023 8318/2023	BABULI MALIK-MP	ACHYUTANANDA PATTANAİK
162	WP(C)/18033/2023 8319/2023	BIKASH SEKHAR NAYAK-MP	JAYDEEP PAL
163	WP(C)/18034/2023 8320/2023	SUBASH CHANDRA BASTIA-MP	SAMIR KUMAR MISHRA
164	WP(C)/18035/2023 8321/2023	SWAPNESWAR PRADHAN-MP	JUGAJYOTI PRAHARAJ
165	WP(C)/18036/2023 8322/2023	NAMITA JENA-MP	JITENDRA KUMAR LENKA
166	WP(C)/18037/2023 8323/2023	M/S. REGULATED MARKET COMMITTEE, BARGARH-MP	KAJAL SAHOO
167	WP(C)/18038/2023 8324/2023	BIKASH SEKHAR NAYAK-MP	JAYDEEP PAL
168	WP(C)/18039/2023 8325/2023	RABINDRA KUMAR BEHERA-MP	JAYDEEP PAL
	WP(C)/18040/2023		